

Pilot Project on Shifting Cultivation. Since a Task Force was constituted by Government on Shifting Cultivation, its report was awaited for taking a decision. The report of the Task Force, was submitted in the last week of October, 1983 and is presently under examination.

Rules Pertaining to Visit of Ministers/ Secretaries Abroad

2003. SHRI P. K. KODIYAN : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government allow Cabinet Minister of Economic Ministries and Secretary of the same Ministry to be on tour abroad and absent themselves from the country simultaneously ;

(b) If not, the rules followed and how the position is monitored ;

(c) whether despite programme of Cabinet Minister of Agriculture to be abroad in mid-October, 1983 same Secretaries of Ministry went abroad for a visit paid by external agency in contravention of the established practice ; if so, particulars and date of each Secretary, who was abroad during the second and third week of October, 1983 with dates of departure and return and purpose of visit with agency financing it, Secretary-wise ;

(d) reasons for exceptions from the established practice and date on which approval of the Competent Authority was taken for each ; and

(e) the action Government propose to take where procedurc was violated ?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH) : (a) and (b) No, Sir. Normally the Minister and the Secretaries of the concerned Ministry do not proceed on deputation simultaneously and such deputations of too functionaries are duly coordinated as per guidelines of the Cabinet Secretariat. Where some overlap is unavoidable, the fact is specifically brought to the notice of Prime Minister while submitting the case for her approval.

(c) The Union Minister of Agriculture paid an official visit to the Federal Republic of Germany from 14 to 18 October, 1983 (including travel time). The Secretary, Department of Agricultural Research & Edu-

cation under the Ministry of Agriculture was also deputed by the Government to Bangkok to participate in the World Food Day celebrations held by the Regional Office of the FAO on 17th October, 1983. He left Delhi on 16.10.1983 (Sunday) and returned on the night of October 18-19, 1983. The FAO met all expenses on travel and per-diem of Secretary (DARE).

(d) The established practice in such cases is to obtain the approval of the Competent Authority after bringing out all details of the case. This procedure was followed in this case and so there was no departure from the established practice. The approval of the Competent Authority was obtained on 14.10.1983.

(e) The question of taking any action does not arise since there has been no violation of the prescribed procedure.

Review Committee of ICAR Cattle Project

2004. SHRI KAMLA MISHRA MA-DHUKAR : Will the Minister of AGRICULTURE be pleased to refer to the reply given to Unstarred Question No. 1266 no 1 August, 1983 regarding Review Committee of ICAR Cattle Project and state :

(a) the reasons why in November 1981 ICAR Headquarters representative, a member of Committee, did not visit Haringhata Centre along with other two members and the reasons for drawing up review report by a single common member visiting it ;

(b) the details of role and function of Chairman and each Member of Review Committee specified on appointment with reasons for specifying it, if for only some member ; and

(c) the details of ICAR views centre-wise, wherever these differ from those given in notes submitted to Review Committee by ICAR Headquarters representative and Government views also, centre-wise, if also different ?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH) : (a) There appears to be no particular reasons for the Indian Council of Agricultural Research Headquarters representative not visiting the Haringhata Centre in November, 1981.